

**Title:** Demand to give assurance in the House to bring out the Bill on granting Statehood to Pondicherry and Delhi.

SHRI T.R. BAALU (MADRAS SOUTH): Sir, it is a matter of promissory estoppel. The hon. Home Minister, in the presence of the hon. Prime Minister, had promised that they would introduce the Bill pertaining to Statehood to Pondicherry in this Session itself. Today is the last day of this Session. But so far the Government is not in a mood to introduce the Bill. So, we are very much worried about it. The people of Pondicherry are also very much worried about this. In fact, the funny part of this issue is that the hon. friends belonging to the AIADMK Party carried out a Victory Day procession in Pondicherry. We are very much worried about the Statehood to Pondicherry.

SHRI V.SATHIAMOORTHY (RAMANATHAPURAM): Sir, he must withdraw the words "funny part of the AIADMK functionaries"...(Interruptions)

Home Minister is here. We want to know whether the Bill would be introduced at least in the next Session. Let him react to that because we are very much worried about it.

MR. SPEAKER: The trouble has again started.

... (Interruptions)

">SHRI R. MUTHIAH (PERIYAKULAM): Sir, he has to withdraw the word 'funny'...(Interruptions)

MR. SPEAKER: I have called Shri Baalu. Let him complete. What is this?

... (Interruptions)

SHRI R. MUTHIAH (PERIYAKULAM): On our demand, this Government has assured us that they would bring the Bill on granting the Statehood to Pondicherry along with the Bill pertaining to granting statehood to Delhi...(Interruptions)

reacting to our demand. In protest, I walk out from the House...(Interruptions)

12.31 hrs

(At this stage, Shri T.R. Baalu left the House.)